

### Regulatory Boards

1663. SHRIMATI JAYA BACHCHAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that a number of people serving on regulatory boards of the Ministry are also directors of companies whose projects the boards, they are serving on, have appraised;

(b) if so, the details in this regard; and

(c) what action Government has contemplated against them?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) No, Sir.

(c) Does not arise, in view of reply to parts (a) & (b) above.

### Environmental clearance to projects

1664. SHRI NATUJI HALAJI THAKOR:

SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Ministry has prescribed any time limit for according environmental clearance to industrial projects;

(b) if so, the details thereof;

(c) whether applications of a number of SEZ developers from Gujarat are pending before the Ministry for clearance; and

(d) if so, by when these applications are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) The Environmental Impact Assessment Notification of September, 2006 provides a time limit of 60 days for conveying Terms of Reference to the developmental activities including industrial projects to the applicant on receipt of application with all necessary documents. Further, a time limit of 105 days, after the receipt of the complete application with all necessary documents, has been provided for the appraisal and conveying the decision.

(c) and (d) There are two Special Economic Zone (SEZ) projects awaiting environment clearance from Gujarat. For the first project of SEZ at Dahej, site map indicating areas falling under Coastal Regulation Zone is awaited from the project proponent. In the case of the second "PhaEZ Park" SEZ project, requisite information has been received recently from the project proponent and the proposal is included for discussion in its Expert Appraisal Committee for New Construction Projects and Industrial Estates meeting scheduled to be held in August, 2009.

### Water Pollution in Ganga

†1665. SHRI RAJ MOHINDER SINGH MAJITHA:

SHRI SHIVANAND TIWARI:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

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†Original notice of the question was received in Hindi.